

(ब) यदि हां, तो इस योजना की प्रमुख बातें क्या हैं और इस प्रस्ताव के कार्यान्वयन के लिए भागीदार/लाभग्राही देशों की क्या प्रतिक्रिया है; और

(ग) क्या भारत सरकार द्वारा प्रस्तावित योजना का कोई संभावित सर्वेक्षण किया गया है?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री बृटा सिंह): (क) से (ग). संभवतः माननीय सदस्य का आशय उस एशिया राजमार्ग योजना से है जो इस क्षेत्र में विभिन्न देशों में स्थित मौजूदा सड़कों के द्वारा इन देशों के आपस में मिला देने के बारे में एशिया और सूदूर पूर्व देशों के लिए आयोग ('इकाफ') जिसे अब 'एस्काप' कहते हैं द्वारा कुछ समय पहले प्रस्तावित की गई थी। इस योजना में यह विधान किया गया था कि संबंधित देश इस योजना के अंतर्गत आने वाली सड़कों को अपने-अपने यहां राष्ट्रीय योजना के अंग के रूप में विकसित करेंगे जिससे इन्हें आपस में जोड़ा जा सके। इस योजना के अंतर्गत आने वाली जो भी सड़के भारत में हैं, आमतौर पर सभी राजमार्ग हैं। इसलिए इस संबंध में संभावना संबंधी किसी प्रकार के सर्वेक्षण करने का प्रश्न नहीं होता।

#### Training of Hindi Stenography in I.T.Is.

6255. SHRI KESHORAO PARDHI: Will the Minister of LABOUR be pleased to state:

(a) whether, in all the Industrial Training Institutes being run under the Delhi Administration, arrangements for teaching of Hindi Stenography do not exist;

(b) if so, the reasons therefor;

(c) whether adequate number of trainees are not available in this regard; and

(d) the percentage of marks prescribed for admission to the Hindi stenography training and the number of candidates admitted to the course annually?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir. Arrangements for training in Hindi Stenography exist in three out of the ten industrial Training Institutes under the Delhi Administration.

(b) Training facilities in Hindi Stenography have been provided keeping in view the requirements of the Employment market which is limited mostly to Government, Semi-Government and Autonomous bodies.

(c) Adequate number of trainees are available for this trade.

(d) The minimum percentage prescribed for admission is 40 per cent marks in Hindi in Matriculation examination or 10th pass of 10 plus 2 pattern. The total number of seats in the trade in the three Industrial Training Institutes are 96 and trainees are admitted once a year.

#### Railway Canteen Employees

6256. SHRI BASUDEV ACHARYA: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government are aware of Supreme Court decision in regard to the employees of Railway Canteen; and

(b) if so, the steps which Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Arguments in Civil Appeal No. 368 of 1978 filed by South Eastern Railway in Supreme Court against the judgement of Calcutta High Court holding that the staff of the statutory canteen appointed by the Canteen Committee are to be deemed as Railway employees have commenced and the case is part-heard and has not been decided. On April 2, 1980 an order was passed by the Court in the aforesaid appeal proposing the Constitution of a railway catering service. The reference is perhaps to this order of the Supreme Court.